## ATTACK BY NAGA HOSTILES ON ASSAM Rifles outpost

**\*212.** SHRI S. C. DEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that thirty armed Naga hostiles attacked an Assam Rifles outpost twenty-eight miles from Ukhrul near the border of Naga Hills on the night of April 12, 1959; and

(b) if the answer to part (a) above be in the affirmative, whether the attack was repulsed by the Assam Rifles and if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). Some thirty armed Naga hostiles attacked an Assam Rifles outpost twenty-eight miles from Ukhrul on the Ukhrul Jessami Road on April 12, 1959. They were engaged by the Assam Riflemen, and repulsed. While there was no casualty amongst the Riflemen, some arms, ammunition, rations, clothing and medicines etc. worth approximately Rs. 20,000 were destroyed by a fire which broke out in the thatched structures due to the strong wind blowing at the time.

SHRI S. C. DEB: May I know whether this trouble is still continuing there and also whether it is a fact that in the district of Sibsagar in the border of Gurhat also there is trouble?

SHRI B. N. DATAR: These troubles are sporadic. Only two or three incidents have happened since October and Government are taking proper steps.

SHRI BHUPESH GUPTA: May I know whether the attention of the Government has been drawn to the newspaper report that the leader of the Naga hostile activities is, some say, in Pakistan, and others say in the U.S.A.? SHRI B. N. DATAR: I have seen this report in the press.

SHRI S. C. DEB: As the trouble is continuing, may I know whether the Government are taking adequate steps so that this trouble will be over in that area?

SHRI B. N. DATAR: Government are taking adequate steps in this direction.

◆213. [For answer, vide cols. 1286-8 infra.]

## ग्रफीमचियों को ग्रफीम का बेचा जाना

\*२१४. श्री नवाबसिंह चौहानः क्या वित्त मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार ने क्रपने पूर्व निक्चय के ग्रनुसार १ अप्रैल, १९५९ से अफीम की बिकी अफीमचियों के लिए ही सीमित कर दी है;

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो लाइसेंस देने के लिए क्या नियम बनाए गए हैं:

(ग) क्या सरकार ने क्रफीमचियों का पंजीकरण करा लिया है, ग्रौर यदि हां, तो प्रत्येक राज्य में उनकी संख्या कितनी है; ग्रौर

(घ) लाइसेंस रखने वालों को ग्रफीम किस रूप में व कितती दी जायेगी?

**†[SALE OF OPICM TO OPIUM ADDICTS** 

•214. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have restricted the sale of opium to opium addicts with effect from 1st April, **1959**<sup>1</sup> as was previously decided by them;

(c) whether Government have got the opium addicts registered, and if so, what is their number in each State; and

t[] English translation.